

COURT-II

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 273 of 2015 & IA No. 441 of 2015 &
120 of 2016 & 139 of 2016**

Dated: 26th September, 2017

**Present: Hon'ble Mr. I.J. Kapoor, Technical Member
Hon'ble Mr. Justice. N.K. Patil, Judicial Member**

In the matter of:

**West Bengal State Electricity Distribution Co. Ltd. ...Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors. ...Respondent(s)**

Counsel for the Appellant : Mr. C. S. Vaidyanathan, Sr.Adv
Mr. Aniket Prasoon
Mr. Abhishek Kumar

Counsel for the Respondent(s) : Mr. Rajiv Yadav
Mr. Aamir Zafar Khan for R-2

Ms. Srishti Rai for R-4

ORDER

We have heard the brief submissions of the learned counsel for the parties.

IA No. 120 of 2016 and IA No. 139 of 2016 for filing additional document/affidavit are allowed and are taken on record. Applications are disposed of.

List the matter for hearing on **24.11.2017.**

**(Justice N.K. Patil)
Judicial Member**

**(I. J. Kapoor)
Technical Member**